

Rs. 550—900 but the former were not considered for promotion to Grade IV of the Indian Statistical Service; and

(d) if so, the reasons why 20 posts holders in Grade Rs. 650—1200 are now being given over-riding preference in the matter of regularisation in Grade IV of the Indian Statistical Service?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) and (b). Information is being collected and will be laid on the Table of the House.

(c) In 1968 there were 10 posts in the scale of Rs. 550—900 (revised scale Rs. 650—1200) recognised as feeder to Grade IV of I.S.S. amongst these, six officers who satisfied the eligibility criterion were considered. Three were included in the Select List for promotion to Grade IV of the Indian Statistical Service.

(d) The seniority of feeder post holders in the integrated list of eligible officers is determined in accordance with the criterion settled in consultation with the UPSC. Their promotion to Grade IV is considered strictly in accordance with the provisions of the I.S.S. Rules which do not provide for any special dispensation in respect of feeder post holders in the scale of Rs. 650—1200.

Filling of quota for Adivasis in Services

3183. SHRI UTTAMBHAI H. PATEL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that some percentage or quotas have been fixed or allotted or earmarked for Adivasis in the employment/services opportunities in some Union Territories and States;

(b) if so, the details thereof;

(c) whether Government have received complaints/letters/resolutions/memorandum etc. or seen press reports or are aware that the above percentage/quotas are not fulfilled in some cases in the Union Territory of Dadra, Nagar Haveli and some other Union Territories and States;

(d) if so, the details thereof and the reaction of Government thereto;

(e) the reasons for not fulfilling the said percentage/quotas; and

(f) the steps taken or proposed to be taken for fulfilling the same?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) to (f). The information is being collected from the States/Union Territories and it will be laid on the Table of the House on receipt.

Setting up of Small Scale Industries in North Bengal

3184. SHRI PIUS TIRKEY: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have proposed to establish a number of small scale and cottage industries in North Bengal Districts;

(b) if so, the number of proposed industries and their location; and

(c) the number of unemployed youth likely to be given employment?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) to (c). Central Government have no specific programme for setting up of small scale and cottage industries in North Bengal Districts. However, to promote the growth of small scale and cottage industries in North Bengal, District Industries Centres (DICs) have been set up in all the districts of North Bengal. All the five districts of North Bengal viz., Cooch-Bihar, Darjeeling, Jalpaiguri, Malda and